(d) if so, the fresh initiavites taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) No, Sir.

- (c) No such correspondence has been received by the Government from the mobile companies.
 - (d) Does not arise in view (c) above.

Management of spectrum

2658, SHRI DHARAM PAL SABHARWAL: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government with the help of World Bank will computerize the management of spectrum;
- (b) if so, complete details in this regard with the financial assistance being provided by World Bank; and
- (c) to what extent the management of spectrum through National Radio Spectrum Management would help the telecom operators, defence forces and broadcasters?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The project "National Radio Spectrum Management & Monitoring System (NRSMMS)", for automation of process for RF Spectrum Management as well as upgradation of the radio monitoring facilities, has been implemented through a World Bank loan of about US \$ 30 million.

(c) The automation of RF spectrum management has resulted in more effective and efficient spectrum management. Various types of applications are now being received online and processed through Automated Spectrum Management System (ASMS). This would help all wireless users.

Decline in net profit of MTNL

2659. SHRI DARA SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether MTNL reported a 53 percent year-on-year decline in its net profit in the current financial year;
 - (b) if so, the details thereof;
 - (c) whether Government has assessed reasons for same;
- (d) whether MTNL has continued to lose market share to more aggressive rivals such as Bharti Airtel Ltd. and Reliance Communications Ltd. in market of Mumbai and Delhi:
 - (e) if so, corrective steps taken by Government in this regard;
 - (f) whether MTNL has acres of land lying vacant in Delhi and Mumbai; and
 - (g) if so, the manner in which Government is going to utilize these vacant lands?